

Infrastructural Development for Industrial Growth in Orissa

2274. SHRI K.P. SINGH DEO: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are giving priority to infrastructural development for the industrial growth of different States;

(b) if so, the steps taken by the Government in this regard particularly in Orissa;

(c) the details of the funds allocated for the development of growth centres in Dhenkanal district of Orissa; and

(d) the amount proposed to be sanctioned in 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRI MATI KRISHNA SAHI): (a) With a view to promoting dispersal of industries, the Government in June, 1988 announced a Growth Centre under which it is proposed to develop 70 growth centres throughout the country. The selected centres would be developed at a cost of Rs. 25-30 crores each and would be provided with basic infrastructural facilities like power, telecommunication, water and banking to enable them to attract industries.

(b) Orissa has been allotted 4 growth centres out of which locations of 3 have already been finalised. These are, Chatrapur in district Ganjam, Chiplima in Sambalpur and Choudwar in Cuttack.

(c) The growth centres are selected on the basis of proposals received from the State Governments. The Government of Orissa did not propose the name of Dhenkanal for location of a growth centre.

(d) Does not arise.

Advisory Bodies of ICCR

2275. PROF. UMMAREDDY VENKATESWARLU: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Council of Cultural Relations (ICCR) has constituted different committees to serve as Advisory Bodies for different regions;

(b) if so, the details thereof;

(c) whether ICCR had convened meetings of these Advisory Committees;

(d) if so, the details thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) ICCR has Advisory Panels for Africa, South and South-East Asia and Latin America and the Caribbean. The Panels were re-constituted in October 1991.

(c) to (e) Since the reconstitution of Advisory Panels in October, 1991 two meetings of the Advisory Panel for South and South East Asia have been held respectively on 23rd October and 4th December, 1991. Meetings of the Advisory Panels for other regions will be held shortly.

Cases of Industrial Disputes

2276. SHRI SOBHANADREESWARA RAO NADDE: Will the Minister OF LABOUR be pleased to state:

(a) the number of cases of Industrial

disputes pending in the labour courts of Andhra Pradesh;

(b) whether the Government propose set up some more labour courts in the State;

(c) if so, the details thereof; and

(d) if not, the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) According to the Government of Andhra Pradesh, 6867 cases of industrial disputes were pending as on 31.12.1991 before the labour courts and industrial tribunals set up by them.

(b) to (d). The Central Government do not propose to set up more Industrial Tribunals or Labour Courts in the State owing to financial constraints.

Assistance to Rural Artisans

2277. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether the rural artisans are being assisted by the Union Government through some Centrally sponsored schemes; and

(b) if so, the details thereof and the number of rural artisans assisted under the said schemes in Rajasthan during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT): (SHRI UTTAMBHAI. H. PATEL): (a) and (b). A scheme for providing improved tools to rural artisans has been approved very recently. Under this scheme, it

is proposed to assist one lakh rural artisans in 1991-93 with improved tools. The scheme is going to be implemented in different States, including Rajasthan.

[*Translation*]

Loan for Development Projects by HCL

2278. SHRI N.J. RATHVA: will the PRIME MINISTER be pleased to state:

(a) the amount likely to be received in Danish kroner on loan-cum,-grant basis by the Hindustan Cables Limited for its developmental projects and the time by which this amount is likely to be received;

(b) whether the said undertaking would also receive any loan from the Asian Development Bank; and

(c) if so, the time by which the said loan is likely to be received and amount thereof in U.S. Dollars?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) the Danish Government have provided assistance to Hindustan Cables Ltd., partly in the shape of grant amounting to 83.87 million Danish Kroner through DANIDA and partly as commercial credit amounting to 73 million Danish Kroner through the Danish Export Finance Corporation.

Out of the grant of 83.87 million Danish Kroner the amount actually disbursed is 69.39 million Danish Kroner. The balance of 14.48 million Danish Kroner is to be disbursed in instalments spreading upto 1994-95.